

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00060/2020**  
**This the 24<sup>th</sup> day of February, 2020**

**Hon'ble Ms. Jasmine Ahmed, Member - J**  
**Hon'ble Mr. Devendra Chaudhry, Member-A**

Amit Misra, aged about 47 years, S/o Sri Chandra Kant Misra, R/o H. No. 5, Type V, Akansha Parisar, Pocket-B, Sector-F, Jankipuram, Lucknow, U.P - 226021.

..... Applicant

By Advocate: Sri Anurag Srivastava.

**VERSUS**

1. Union of India through its Secretary, Ministry of Environment, Forests & Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi – 110003.
2. The Secretary, Ministry of Environment, Forests & Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi – 110003.
3. Director – IFS Section, Ministry of Environment, Forests & Climate Change, Indira Paryavaran Bhawan, Prithvi, 6<sup>th</sup> Floor, Jor Bagh Road, New Delhi – 110003.

..... Respondents

By Advocate: Sri Ashok Kumar Bhatnagar

**O R D E R (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

Learned counsel for the applicant states that he wants to withdraw this O.A. Counsel for the respondents has no objection to this regard. Accordingly, the instant petition stands dismissed having been withdrawn.

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)

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